

TOURISM AND CIVIL AVIATION
be pleased to state:

(a) whether Tourism and Civil Aviation have formulated a scheme for constructing joint venture minimum price hotels at important centres to bring about balanced growth of tourism in all the regions; and

(b) whether Jammu and Kashmir State will also be covered under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) I.T.D.C. has formulated a scheme for setting up medium priced hotels in the joint sector in collaboration with State Government/State Tourism Corporation at selected tourist centres so as to ensure a balanced growth of tourism in all regions by pooling available resources and avoiding duplication of efforts.

(b) The above scheme is open to all States/Union Territories including Jammu and Kashmir State. The implementation of any project under this scheme is subject to satisfactory feasibility studies and availability of resources.

Short Haul Aircraft for IAF/Coast-Guard Vayudoot

2160. **SHRI HANNAN MOLLAH:** Will the Minister of DEFENCE be pleased to state:

(a) whether choice of short-haul aircraft for the IAF, Coast-Guard, Vayudoot etc., has been finally made;

(b) if not, by when it is likely to be decided and the reasons for this delay; and

(c) if so, by when would deliveries of this aircraft commence?

THE MINISTER OF DEFENCE (SHRI R. VENKATRAMAN): (a) No, Sir.

(b) It is not possible to say when the decision would be taken.

(c) Does not arise.

Discipline among States and Central Ministries

2161. **SHRI V. KISHORE CHANDRA S. DEO:** Will the Minister of FINANCE be pleased to state:

(a) whether Government are considering measures to effect discipline among the States and Central Ministries in order to tide over the economic situation in the country; and

(b) if so, the details of the measures being considered to meet the situation?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b). Instructions are already in force to the Central Ministries for observance of austerity and economy in expenditure, particularly the non-developmental expenditure. The Prime Minister wrote to the Chief Ministers of the States in October 1980, emphasizing the need for financial discipline and advising them strictly to regulate the expenditure on the basis of firm availability of resources and to avoid recourse to overdrafts. This advice has been reiterated from time to time in the meeting with the State Governments in the Ministry of Finance and the Planning Commission.

Scheme for Financing Primary Agricultural Societies by Commercial Banks

2162. **SHRI KAMAL NATH:** Will the Minister of FINANCE be pleased to state:

(a) whether the scheme for financing primary agricultural societies by commercial banks is being scrapped;

(b) if so, the reasons therefor and what would be the modalities of winding it up;

(c) whether the scheme was reviewed by the Reserve Bank; and

(d) if so, the findings thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) No, Sir.

(b) Does not arise.

(c) and (d). A study group for this purpose was set up by the Reserve Bank of India in 1978. The Group submitted its report in April, 1981. The report revealed that while the overall picture of Societies ceded to the commercial banks was not bright, such societies appeared to have done better in some states. The Group observed that the scheme has failed to achieve its major objectives and could not make any perceptible impact on the functioning of the such ceded societies. The Agricultural Credit Board of the Reserve Bank of India has suggested that it would be practical to let the societies themselves decide whether they would like to continue their links with the commercial banks or they would like to opt for retransfer to the concerned district Central Cooperative Banks to which they were affiliated earlier.

The recommendations of the Study Group as well as the decisions of the Agricultural Credit Board are being communicated to all concerned.

Aircraft fleet for Vayudoot Service

2163. SHRI ANANTHA RAMULU MALLU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the details regarding the size of Vayudoot fleet at present;

(b) whether Government propose to enter into negotiations with some foreign aircraft companies of West Germany, Australia, Spain etc., in this regard; and

(c) if so, the details regarding the programme of Government in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHAR-

MA): (a) Vayudoot operations are at present being carried on with two aircraft taken on lease from Indian Airlines and two more are being taken on lease.

(b) and (c). A Committee has been formed by the Government to select a suitable aircraft for Vayudoot and negotiate with foreign companies. The details would be available only after a decision is taken on the recommendations of the Committee.

Permission to Cotton Textile Export-oriented Unit to Sell their products

2164. SHRI NARAYAN CHOUBEY: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government have allowed cotton textile export-oriented units to sell 25 per cent of their production in the domestic market; and

(b) if so, the details and reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). No, such decision has yet been taken.

Work Allocation in various Sections of J.C.B.

2166. SHRI KESHAORAO PARDHI: Will the Minister of DEFENCE be pleased to state whether it is a fact that in Joint Cypher Bureau, the staff in the pay scale of Rs. 260—400, Rs. 330—480, Rs. 330—560 and Rs. 425—600 are doing the same cypher jobs and are shouldering the same responsibilities which are also being done by Technical Assistants in the pay scale of Rs. 425—800, which seems to be borne out from work allocation registers/work distribution records maintained various sections of JCB?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): No, Sir.